

Upgradation of State Food Laboratory

FSSAI is implementing a Central Sector Scheme for “Strengthening of Food Testing System in the Country Including Provision of Mobile Food Testing Labs” (SOFTeL) with a total outlay of Rs. 481.95. The time frame for implementation of the Scheme is 2016-17 to 2018-19. Proposal for extension of the scheme up to March, 2020 is under consideration with Ministry of Health & Family Welfare, New Delhi.

The scheme *inter alia* envisages strengthening of 45 State Food Testing Labs. At least one food testing laboratory in each State and two in larger States would be assisted. For this, FSSAI is providing a non-recurring grant of around Rs. 10 Crore each for upgradation of state food laboratories for procurement of 3 major equipments namely ICP-MS, GC-MSMS and LC-MSMS, setting up of Microbiology Lab, creation of Infrastructure for sophisticated equipments and setting up of microbiological laboratory, besides recurring grant of Rs. 35 lakh/year for Professional services, Consumables and Contingencies as per the requirement of the respective state lab. Further, for those North East States which do not have any Food Testing Laboratory, the Scheme provides a grant of Rs. 3 crore each for setting up new food testing laboratory there.

The Rate Contracts for three high end equipments have been finalized. The list of empanelled vendors, along with terms and conditions of empanelment and standard format of purchase order has been shared with States/UTs, besides uploading on the website of the FSSAI under the caption „Food Testing“.

This would enable the States/UTs to analyse the regulatory and surveillance samples drawn by the FSO within the shortest possible time frame; to analyze the safety parameters in food samples such as Heavy metals, Pesticide residues, Antibiotic and drug residues and Naturally occurring toxic substances along with Microbiological tests; to ensure compliance of FSSAI standards on food; to enable the laboratory to achieve NABL accreditation within 2 years from the date of release of final installment; to become a resource point for training and facility upgradation for other existing Government / Public Food testing laboratories in the State; and to introduce online laboratory data management system through Laboratory Information Management System (LIMS).

So far 37 State Food Safety Laboratories of 29 States/UTs have been taken up for upgradation including setting up 14 microbiology laboratories in 13 States/UTs. Proposals for setting up of 9 microbiology laboratories in 9 States/UTs are under consideration. A total Grant in aid of **Rs. 237.70** crore has been released for the upgradation of these laboratories, so far. State-wise details are under (**as on 02.09.2019**).

S.N.	Name of the State/UT & other components	Grant Sanctioned (month of sanction)	Status of Renovation Work (RW) and Purchase of equipments	Setting up of Microbiological Laboratory	Remarks
1.	Andhra Pradesh (Regional Public Health Laboratory,	Rs. 50 Lakh (June, 2017)	<ul style="list-style-type: none"> • Renovation Work (RW) yet to be started. • Proposal is under consideration of the state Government. 	No proposal has been received, so far.	<ul style="list-style-type: none"> • Status as per State's communication dated

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	Vishakhapatnam)				26.02.2019 <ul style="list-style-type: none"> Issues has been taken up with the Chief Secretary vide letter dated 25.04.2019 followed by reminder dated 26.07.2019.
2.	Assam (State Public Health Laboratory, Guwahati)	Rs. 4 Crore (March & May 2017) Rs. 3.20 Crore (March, 2019) Rs. 1.30 Crore (August, 2019)	<ul style="list-style-type: none"> RW is under progress and is expected to be completed in September 2019. Vendors have been selected for HEEs, purchase orders issued on 14.05.2019. 	Proposal has been received and is under consideration	<ul style="list-style-type: none"> Status as per state's MPR received dated 06.08.2019 and MOM of VC dated 19.08.2019
3.	Bihar (Combined Food & Drug Lab, Agamkuan, Gulzarbagh, Patna)	Rs. 4.00 Crore (March, 2019) Rs. 3.20 Crore (August, 2019)	<ul style="list-style-type: none"> EC in its 6th Meeting held on 22.02.2019 approved the proposal of Bihar for upgradation by installing HEEs. Civil & Electrical work has been started by BMSICL and will be completed in 20-25 days. 	<ul style="list-style-type: none"> Proposal received. Some additional clarification has been sought from the State 	<ul style="list-style-type: none"> Status as per state's communication dated 20.08.2019
4.	Chhattisgarh (State Food & Drugs Testing Lab, Kalibadi, Raipur)	Rs. 35 Lakh (March 2018) Rs. 6.15 Crore (Aug 2018) Rs. 2.45 Crore (Jan, 2019)	<ul style="list-style-type: none"> RW is in under progress. Draft Purchase Orders for procurement of HEE have been received for vetting. FSSAI team visited the SFTL for check the preparedness (renovation work 	State has been requested to submit the revised DPR vide letter dated 02.08.2019. Revised DPR received vide e-mail dated	<ul style="list-style-type: none"> Status as per state's communication dated 14.08.2019

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			undertaken) on 09.08.2019.	31.08.2019 which is under consideration.	
5.	Delhi (Food Laboratory, Department of Food Safety, Delhi) <u>NABL accreditation upto 08-05-2021.</u>	Rs. 50 Lakh (March 2017) Rs. 4.25 Crore (Nov, 2017) Rs. 1.75 Crore (May 2018) Rs. 50 Lakh (June, 2018) Rs. 2.45 Crore (Jan, 2019)	<ul style="list-style-type: none"> All three HEEs have become functional. Samples are being analysed on all three HEEs. UC has been received for Rs.63012022 /- 	<ul style="list-style-type: none"> Amount of Rs. 56 approx. is being transferred to PWD within a week for Renovation of Microbiology Laboratory. 	<ul style="list-style-type: none"> Status as per State's communication dated 15.07.2019.
6.	Goa (Food and Drugs Laboratory, Goa)	Rs. 50 Lakh (May 2017) Rs. 4.25 Crore (Nov, 2017) Rs. 50 Lakh (April 2018) Rs. 4.20 Crore (Jan, 2019)	<ul style="list-style-type: none"> GCMSMS & LCMSMS have been installed. ICPMS has not been installed. Demonstration/training pending for all three HEEs UC received for Rs. 50 lakhs. 	<ul style="list-style-type: none"> Mobilization advance of Rs. 50 lakh released in April 2018, UC received. Renovation work completed. POs for procuring equipment have been released. Equipment are being installed and media procurement is under process. 	<ul style="list-style-type: none"> Status as per state's MPR dated 07.08.2019 State vide communication dated 01.07.2019 has been requested to release the 30% payment as per the RCs to the vendors.
7.	Gujarat* (Food and Drug Laboratory, Vadodara)	Rs. 50 Lakh (May 2017) Rs.35 Lakh (Feb 2018) Rs. 6 Crore (May 2018) Rs. 60 lakh (Aug 2018) Rs. 2.45 Crore	<ul style="list-style-type: none"> All the three high end equipment have been installed and 70% payment has been released to the vendors. Remaining 30% for ICPMS has been released. UCs for Rs.50 lakh spent during 2017-18 and Rs. 3,97,33,729 spent during 2018-19 have been received. 	<ul style="list-style-type: none"> Grant of Rs.95 Lakh has been released. UC Rs.35 Lakh spend during 2017-18 has been received. Infrastructure work is in progress. Procurement 	<ul style="list-style-type: none"> Status as per state's communication dated 26.07.2019

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		(Jan, 2019)	<ul style="list-style-type: none"> • Samples are being analysed on ICPMS & GCMSMS. Method validations are under process on LCMSMS. 	of Equipment has not been initiated, so far.	
8.	Gujarat* (Regional Food Laboratory, Rajkot)	Rs. 50 Lakh (August, 2018) Rs. 6 Crore (Aug 2019)	<ul style="list-style-type: none"> • Renovation work is under progress. • State has furnished UC for the amount of Rs.50 Lakh utilized in 2018-19. • POs to selected Vendors issued on 13.3.2019. ICPMS received in the Laboratory. 	No proposal has been received, so far.	• Status as per state's communication dated 26.07.2019
9.	Haryana (State Food Laboratory, Chandigarh)	Rs. 50 Lakh (July 2017) Rs. 6 Crore (May 2018) Rs. 2.45 Crore (Jan, 2019)	<ul style="list-style-type: none"> • Renovation work is completed and UC is awaited from the respected Dept. • POs to selected Vendors issued on 29.01.2019. 	Proposal has been received and is under consideration.	• Status as per state's MPR dated 30.07.2019
10.	Himachal Pradesh (State Food Lab, Composite testing laboratory (CLT), Kandaghat)	Rs. 50 Lakh (March 2017)	<ul style="list-style-type: none"> • RW is under progress. Civil work has been completed. Procurement of furniture is under way. • Govt. has sanctioned an additional amount of Rs. 11.97 lakhs for overhauling of the Laboratory. • Recruitment process for the 19 vacant posts in the Laboratory is under progress. 	No proposal has been received, so far.	<ul style="list-style-type: none"> • Status as per state's communication dated 10.07.2019. • As per the MOM of CP's visit to SFTL on 26.06.201, State is requested to address the deficiencies within two months. State had been requested to send the timeline for completion of RW vide e-mail

S.N.	Name of the State/UT & other components	Grant Sanctioned (month of sanction)	Status of Renovation Work (RW) and Purchase of equipments	Setting up of Microbiological Laboratory	Remarks
					dated 18.08.2019 and 26.08.2019.
11.	J & K (Jammu) (Public Health Laboratory, Patoli, Jammu)	Rs. 1.00 Crore (March & Aug 2017) Rs. 5.50 Crore (Nov, 2017)	<ul style="list-style-type: none"> • RW almost completed except electricity supply problem which is likely to be resolved shortly. • All the High end equipments (namely LCMSMS and ICPMS) have been procured but yet to be installed due to electricity supply problem. 	<ul style="list-style-type: none"> • Grant of Rs. 1 Crore has been released. • RW completed. • Equipments are being procured. 	<ul style="list-style-type: none"> • Status as per state's communication dated 12.12.2018. • State vide communication dated 03.06.2019 has been requested to share the status of commissioning of the equipment, Microbiological laboratory and UC for already utilized amount. • State's request vide communication dated 09.07.2019 for technical cum financial audit of the laboratories is under consideration.
12.	J & K (Srinagar) (Public Health Lab, Dalgate, Srinagar)	Rs. 1.00 Crore (June & Aug. 2017) Rs. 5.50 Crore (Nov, 2017)	<ul style="list-style-type: none"> • RW completed. • High end equipments (LCMSMS and GCMSMS) have been installed. 	<ul style="list-style-type: none"> • Grant of Rs. 1 Crore has been released. • RW completed. • Equipments are being procured 	<ul style="list-style-type: none"> • Status as per state's communication dated 12.12.2018. • State vide communication dated 03.06.2019 has been requested to share the status of commissioning of the equipment, Microbiological laboratory and UC for already utilized amount. • State's request vide communication dated 09.07.2019 for technical cum financial audit of the laboratories is under consideration.

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13.	Jharkhand (Ranchi)	Rs.5.50 Crore (March, 2019) Rs. 1.70 Crore (August, 2019)	<ul style="list-style-type: none"> • EC in its 6th Meeting held on 22.2.2019 approved the proposal of State for upgradation of SFTL, Ranchi by installing HEEs. • Estimate is prepared and RW work will be completed within three months. • Selection committee constituted for selection of Vendors. 	<ul style="list-style-type: none"> • Proposal received. Clearance of expert is awaited. 	<ul style="list-style-type: none"> • Status as per state's MPR dated 05.08.2019 • State vide letter dated 10.07.2019 and 26.07.2019 had been requested to send the status of RW.
14.	Karnataka (Karnataka State Food Laboratory, Bangalore)	Rs. 50 Lakhs (March 2017) Rs. 8.50 Crore (Nov, 2017) Rs.50 lakh (August 2018)	<ul style="list-style-type: none"> • Renovation work is under progress. 70% works have been completed. • All the three high end equipments viz. GCMSMS, ICPMS and LCMSMS have been received. 	<ul style="list-style-type: none"> • Mobilization advance of Rs.50 lakh released in August 2018. • RW not started, so far. 	<ul style="list-style-type: none"> • Status as per telephonic discussion with Food Analyst of the Laboratory. • State vide communication dated 03.06.2019 has been requested to share the status of commissioning of the equipment, Microbiological laboratory and UC for already utilized amount.
15.	Karnataka (Divisional Food Testing Laboratory, Mysore)	Rs. 5.00 Crore (March 2019)	<ul style="list-style-type: none"> • EC in its 6th Meeting held on 22.2.2019 approved the proposal of State for upgradation of SFTL, Mysore by setting up of Basic Analytical facilities. 	<ul style="list-style-type: none"> • No proposal has been received. 	<ul style="list-style-type: none"> • Since FSSAI is in the process of empanelling vendors for setting up basic analytical labs and

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					payment is likely to be made by FSSAI, State has been requested vide letter dt. 5.7.2019 to refund the grant
16.	Kerala* (Regional analytical Laboratory, Malaparamba, Kozhikode-673009)	Rs. 4.0 Crore (March & May 2017) Rs. 5 Crore (Nov, 2017) Rs. 50 lakh (Oct, 2018)	<ul style="list-style-type: none"> Renovation work has been completed. UC is awaited GCMSMS and LCMSMS have been installed and calibrated. Samples are being analysed. 	<ul style="list-style-type: none"> Mobilization advance of Rs.50 lakh has been released. Steps has been taken to entrust the renovation work of Microbiology laboratory to KMSCL 	<ul style="list-style-type: none"> Status as per MPR received on 05.08.2019
17.	Kerala* (Government Analyst's Laboratory, Thiruvananthapuram)	Rs. 50 lakh (Aug, 2018) Rs. 6.70Crore (Aug 2019)	<ul style="list-style-type: none"> RW had been started and will be completed in three months by KMSCL (MPR 05.08.2019) 	<ul style="list-style-type: none"> No proposal has been received, so far. 	
18.	Madhya Pradesh* (State Food Testing Laboratory, Food and Drug Administration, Bhopal)	Rs. 50 Lakh (March 2017) Rs. 8.45 Crore (Jan, 2019)	<ul style="list-style-type: none"> RW is under process, therefore, HEES received in Feb/Mar. 2019 could not be installed. Vendors have been waiting for completion of RW and part payment. 	Proposal has been received, and is under consideration	<ul style="list-style-type: none"> State has been requested vide letter dt. 12.6.2019 to expedite RW and make 50% payment to vendors in consultation with their IFD. The matter was also discussed in the VC held on

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					3.7.2019.
19.	Maharashtra* (Food Laboratory, Mumbai)	Rs. 50 Lakh (Sept. 2017)	<ul style="list-style-type: none"> • RW yet to be started • Rs. 49,98,975 has been sanctioned by the State Govt. to PWD for carrying out renovation work. 	Proposal has been received and is under consideration.	<ul style="list-style-type: none"> • Status as per state's communication dated 14.02.2019. • Vide letter dated 14.05.2019. State has been asked to inform the latest Status.
20.	Manipur (State Public Health Food Testing Laboratory, R&D Wing Complex, Medical Directorate, Lamphel)	Rs. 50 Lakh (July 2017) Rs. 6 Crore (May 2018) Rs.2.45 Crore (Jan, 2019)	<ul style="list-style-type: none"> • Renovation work has been completed. • Selection of vendors has been done. Purchase orders have been vetted and forwarded to State for further action. 	Proposal has been received and is under consideration.	<ul style="list-style-type: none"> • Status as per state's communication dated 17.01.2019. • Vide e-mail dated 12.07.2019 followed by reminder 07.08.2019. State has been asked to inform the latest Status.
21.	Manipur (Zonal Food Testing Laboratory, Moreh)	Rs. 2.40 Crore (March 2019)	<ul style="list-style-type: none"> • A New Laboratory has been constructed by the State. • Amount has been released for procuring/installing the equipments proposed by the State. • FSSAI is in process of preparing a draft MoU for signing with the State. 	Not applicable	<ul style="list-style-type: none"> • The matter for setting up of basic analytical lab would be placed in the next EC meeting.
22.	Meghalaya (Food Testing Laboratory, Pasteur Hills, Shilong)	Rs. 50 Lakh (July 2017) Rs. 8.45 Crore (Jan, 2019) Rs. 50 Lakh	<ul style="list-style-type: none"> • RW completed. UC for Rs. 50 Lakh awaited. • State has selected the vendors and POs have been issued on 17.05.2019. 	<ul style="list-style-type: none"> • Rs.50 Lakh released in March, 2019. • Further Status awaited. 	<ul style="list-style-type: none"> • Status as State's communication dated 17.05.2019

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		(March, 2019)			
23.	Nagaland (State Public Health Laboratory, Kohima)	Rs. 50 Lakh (March 2017) Rs. 2 Crore (March 2018) Rs. 4 Crore (May 2018) Rs.2.45 Crore (Jan, 2019) Rs. 50 Lakh (March, 2019)	<ul style="list-style-type: none"> • RW completed • UC received for the Rs.50 lakh for RW • All the three HEEs were installed by 6th April 2019. State is waiting for the application Specialists. • Samples are not being analysed as State is waiting for the supporting instruments/chemicals. 	Rs.50 Lakh has been released in March, 2019. Infrastructure work yet to be started. Funds are yet to be transferred to SPHL account from Director's account.	Status as per MPR received on 02.09.2019
24.	Odisha (Public Health Laboratory, Convent Square Bhubaneswar)	Rs. 50 Lakh (April 2017) Rs. 6 Crore (Aug 2018) Rs.2.45 Crore (Jan, 2019)	<ul style="list-style-type: none"> • RW has been completed. RW has been carried out by the State by its own budget. Rs. 50 Lakh released to the State in 2016-17 is to be utilized for the setting up of Microbiology Laboratory. • Vendors have been selected and purchase orders vetted and forwarded to the state govt. State Government has released PO for GCMSMS on 08.03.2019 	<ul style="list-style-type: none"> • State vide letter dated 28.03.2019 has submitted revised Proposal which is in order. Rs. 50 Lakh is already available with the State matter is under consideration for giving permission to the State to utilize this unspent money for the ML. 	<ul style="list-style-type: none"> • Vide communication dated 28.05.2019, State has been requested to furnish the latest status. State vide letter dt. 6.7.2019 has raised some issued reg. ICP-MS on which comments of the vendor has been sought on 12.7.2019.
25.	Puducherry (Department of Food & Drug Testing, Indira Nagar, Gorimedu)	Rs. 50 Lakh (June 2018)	<ul style="list-style-type: none"> • RW is yet to be started. • PWD has provided the estimates for RW which is Rs.49.5 Lakh. Director of account & Treasuries had been authorised for bill of RW. RW will start in 1st/2nd week of September 2019 	FSSAI empanelled expert has suggested certain modification in the Layout proposed by the State. Vide communication dated	<ul style="list-style-type: none"> • Status as per MPR dated 21.08.2019.

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				23.05.2019, State has been asked to submit revised layout.	
26.	Punjab (State Food Lab Punjab, Food & Drug Testing Building at Kharar, SAS Nagar)	Rs. 4.0 Crore (March & April, 2017) Rs. 25 lakh (Aug 2018) Rs. 1 Cr (January, 2019)	<ul style="list-style-type: none"> • RW completed. State has been requested to furnish UC. • ICP-MS & GC-MSMS have been installed. • State has placed order for procuring LCMSMS on 29.10.2018. In the VC on 01.05.2019, State informed that LCMSMS is likely to be received in second week of May, 2019. Further status is awaited. 	<ul style="list-style-type: none"> •Rs. 1 Crore has been released in March, 2019. •Infrastructure for setting up of microbiology lab has been already completed. •In the VC State was asked to expedite the process to make the Lab functional. 	• Status as discussed in the VC with the State Officials on 01.05.2019.
27.	Rajasthan (Regional Food Laboratory, Jodhpur)	Rs. 50 Lakh (May 2018) Rs. 6.70 Crore (March 2019)	<ul style="list-style-type: none"> • RW is in progress and likely to be completed by the end of July, 2019. • Committee has been constituted for selection of HEEs. 	No proposal received	Status as per MPR dated 12.07.2019
28.	Rajasthan (Regional Food Laboratory, Udaipur)	Rs. 50 Lakh (May 2018) Rs. 6.70 Crore (March 2019)	<ul style="list-style-type: none"> • RW is in progress and likely to be completed by end of July, 2019. • Committee has been constituted for selection of HEEs. 	No proposal received	Status as per MPR dated 12.07.2019
29.	Rajasthan, Jaipur	Rs. 50 Lakh (November, 2018)	• A committee is being constituted.	<ul style="list-style-type: none"> • Mobilization advance of Rs.50 Lakh has been sanctioned in Nov, 2018. • Lab renovation work will be completed after finalization of bidder by FSSAI. 	Status as per MPR dated 12.07.2019

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30.	Sikkim (State Food Testing Laboratory, Singtam)	Rs. 5.00 Crore (March, 2019)	<ul style="list-style-type: none"> Laboratory has been selected for upgradation by setting up of Basic Functional Laboratory. FSSAI is in process of empanelling agencies for the setting up of Basic Functional Laboratories. 		<ul style="list-style-type: none"> Since FSSAI is in the process of empanelling vendors for setting up basic analytical labs and payment is likely to be made by FSSAI, State has been requested vide letter dt. 5.7.2019 to refund the grant
31.	Tamil Nadu (Food Analysis Laboratory, Guindy, Chennai)	Rs. 50 Lakhs (March 2017) Rs. 6 Crore (Nov, 2017) Rs. 50 Lakh (June, 2018)	<ul style="list-style-type: none"> RW completed and UC for that received. LCMS/MS & GCMS/MS have been installed and LC-MSMS has become functional, Samples are being analysed. 70% of the cost of GCMS/MS and 100% cost of LCMSMS have been released to the respective vendors. 	<ul style="list-style-type: none"> Work is to be executed by PWD through Bioxia. State has forwarded documents for the vetting of FSSAI. 	<ul style="list-style-type: none"> Status as per State's letter dated 17.07.2019.
32.	Tamil Nadu (Food Analysis Laboratory, Madurai)	Rs. 50 Lakh (Dec, 2018) Rs. 6.70 Crore (March, 2019)	<ul style="list-style-type: none"> EC in its 5th Meeting held on 28.05.2018, approved to take up FAL, Madurai for the upgradation subject to an undertaking from the State Govt. w.r.t. filling up of vacant technical posts and procuring minor basic equipments. State vide communication dated 10.12.2018 has furnished the requisite undertaking. 	No proposal has been received, so far.	

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33.	Telangana * (State Food Laboratory, Nacharam, Hyderabad)	Rs. 50 Lakh (July 2017) Rs. 2 Crore (March 2018) Rs. 4 Crore (May 2018) Rs. 50 lakh (July 2018) Rs.2.45 Crore (Jan, 2019)	<ul style="list-style-type: none"> Renovation work has been completed. UC is awaited. All equipment have been installed and calibrated. Manpower for all the HEEs except LCMSMS has been deployed by the respective vendors. 	<ul style="list-style-type: none"> Infrastructure works will be completed by the 3rd week of July 2019. 	<ul style="list-style-type: none"> Status as per state's communication dated 25.06.2019. State had been requested to make the payment for ICPMS as per RC.
34.	Tripura (Regional Food Testing Laboratory, Agartala)		<ul style="list-style-type: none"> EC in its 6th Meeting held on 22.2.2019 approved for upgradation of RFTL, Agartala by installing two HEEs viz. GC-MSMS and LC-MSMS, subject to preparedness of the laboratory in terms of infrastructure for installation of approved HEEs. Creation of infrastructure from the state budget is already under progress in the State. 	<ul style="list-style-type: none"> Complete proposal has not been received. 	<ul style="list-style-type: none"> Fund will be released to the State after getting evidence from the State regarding its preparedness.
35.	Uttar Pradesh* (Govt. Public Analyst Laboratory, Aliganj, Lucknow)	Rs. 50 Lakh (March 2017) Rs. 2 Crore (March 2018) Rs.3.50 Crore (May 2018) Rs.2.45 Crore (Jan, 2019)	<ul style="list-style-type: none"> Lab was already renovated by the State by its own budget. Grant has been provided only for procuring HEEs. All the three HEEs have been installed and manpower for each of the HEEs has been deployed by the respective vendors. Vendor's request vide e-mail dated 15.07.2019 for releasing balance 30% payment for ICPMS & GCMSMS is pending from State. 	<ul style="list-style-type: none"> Layout has been finalized. Some clarification regarding List of Equipment has been sought from the State vide communication dated 30.04.2019 and reminder dated 5.7.2019 which is still awaited. 	<ul style="list-style-type: none"> Status as discussed in VC on 05.04.2019 State has been requested to forward the latest Status vide e-mail dated 25.06.2019 followed by reminder dated 5.7.2019.

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			<ul style="list-style-type: none"> State's proposal for upgradation of one more laboratory namely Regional Public Analyst Laboratory, Meerut is under consideration. 		
36.	Uttarakhand (State Food and Drug Testing Laboratory, Rudrapur)	Rs. 50 Lakhs (April 2017)	<ul style="list-style-type: none"> Prestart activities have been finalized and Renovation work is likely to start soon. State is in process of selecting vendors for the HEEs. State has nominated officials for the NABL accreditation process. 	<ul style="list-style-type: none"> State is in process of preparing proposal. 	<ul style="list-style-type: none"> CS, UKD has been requested vide d. o. letter dated 5.7.2019 to instruct for completion of RW and filling up of vacant posts. As per the visit report of CP (30-31st July 2017), CP, FSSAI directed the State to complete the RW, submit the proposal for ML and place the Order for HEEs within three months.
37.	West Bengal* (State food Lab West Bengal, Kolkata)	Rs. 50 Lakh (March 2017) Rs. 8.50 Crore (November 2017) Rs. 50 Lakh (August 2018)	<ul style="list-style-type: none"> RW completed and UC awaited. Full payment for ICPMS and LCMSMS have been released. Both of these equipments have been commissioned and Routine analysis work has been started. GC-MSMS has been installed but 	<ul style="list-style-type: none"> Tender process for the Civil works and Procurement through e-tender for instruments and rate contracts for media are under 	<ul style="list-style-type: none"> Status as per State's communication dated 20.06.2019. Vide letter dated 08.07.2019, State had been requested to comment

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			commissioning is yet to be done. Routine analysis not started. • NABL accreditation in the field of chemical testing has been received.	process.	for the request made by vendor to release the 70% payment

* These State Food Testing Laboratories are NABL Accredited.

States/UTs have been requested from time to time to expedite RW, shortlist vendors from the list of empanelled vendor given in Rate Contract, submit proposal for setting up of microbiology laboratory and also to submit UC in case the grant utilized, so for.

State wise status of the proposals for the upgradation of additional Laboratories is as under.

S. N.	Name of the State/UT & other components	Remark/Last Communication
1.	Andaman & Nicobar	State requested for financial assistance through Central Sector Scheme for constructing a new building to accommodate both chemical and microbiological laboratories. As the scheme does not have provision for the financial assistance for the construction of the new building, UT administration vide communications dated 19.09.2018 and 15.01.2019, asked to construct building from its own budget and submit proposal for upgradation, thereafter. As discussed with the UT administration during visit of the CEO to the UT on 16.04.2019, State vide letter dated 27.04.2019 requested for the financial assistance for setting up of a State level food testing laboratory including microbiological unit with fish quality testing facility at Port Blair under CSS. Matter was examined in FSSAI and vide letter dated 31.05.2019 State has been asked to submit Detailed Project Report (DPR) for consideration before agreeing to provide financial assistance. DPR was provided by the UT vide letter dated 14.6.2019 which was incomplete and therefore additional information sought from the UT vide letter dated 10.7.2019. Director, CIFT, Kochi has been requested to assist the A&N UT vide letter dated 31.07.2019. Vide communication dated 30.08.2019, CIFT and State has been asked to share the progress made so far.
2.	Arunachal Pradesh	There is no Food Laboratory in the State. State vide letter dated 19.8.2017 has informed that they will provide required plot of land and also requested to assist for the manpower and technical guidance/initial expenses etc. for the propose laboratory. As decided in 5 th Meeting of the EC held on 28.05.2018, a meeting was held on 8.11.2018 Nodal Officer (SFTL) of the state to pave the way for the establishment of the Laboratory. During the meeting it was decided that State would approach MoDONER for support under their "North East Special Infrastructure Development Scheme" (NESIDS) for the development of land and construction of building. Issues has been taken up with the Chief Secy of the State vide DO letter dated 10.01.2019.

		As per the State's communication dated 05.05.2019, proposal for establishment of SFTL will be taken up by Planning and Development Branch of State Health Department.
3.	Mizoram (Aizwal)	<p>As there is no Food Laboratory in the State, there is provision for setting up of a new Food Testing Laboratory in the State under the Central Sector Scheme subject to readiness of State in terms of appropriate building space, technical manpower, uninterrupted electrical & water supply, laboratory furniture, etc. for the operation of the laboratory. State vide letter dated 31.08.2016 informed that they will provide building infrastructure in Aizwal.</p> <p>State has been requested vide letter dated 13.10.2017, 23.11.2017, 15.12.2017, 08.01.2018, 22.02.2018 and 20.04.2018 to intimate their plan for engaging requisite manpower in the proposed laboratory, submit a detailed project report, etc. However, no response received.</p> <p>As decided in 5th Meeting of the EC held on 28.05.2018, FSSAI vide letter 03.07.2018 and subsequent reminder 24.08.2018 has requested the State to come for a meeting. Response of the State Government is still awaited. Issues has also been taken up with the Chief Secretary of the State vide letter dated 09.10.2018</p> <p>In the meantime it has been observed there is Central Scheme being implemented by MoDONER under which the State may be eligible for getting financial assistance for the development of the land and construction of building. Accordingly vide DO letter dated 10.01.2019 this information has been conveyed to the Chief Secy of the State with the request to submit their proposal to MoDONER.</p>
4.	Andhra Pradesh (Guntur)	State submitted the proposal vide e-mail dated 26.05.2019. After examination of the proposal it has been found that the laboratory does not have sufficient space for HEEs, most of the basic essential instruments are not available and out of sanctioned 11 technical posts, 3 posts are vacant. Therefore, vide letter dated 13.07.2018 State has been asked to fulfill these requirements for further consideration of the proposal. State was not represented in the 6 th EC meeting on 22.02.2019 in which the proposal was to be discussed. Matter was also discussed with State officials in VC on 03.04.2019. A reply from the State is still awaited.
5.	Haryana (Karnal)	<p>State vide letter dated 18.05.2018 submitted proposal for the upgradation of District Food Laboratory, Karnal. Proposal was placed before EC in its 5th meeting on 28.05.2018. EC directed that "Proposal for release of grant would be considered after submission of lease agreement for hiring the building by the State (as indicated by the State during the meeting). In addition, the State is required to provide an undertaking with regard to filling up vacant posts and procurement of basic analytical equipment from the State budget.</p> <p>Matter was discussed in the VC with State officials on 06.03.2019. State informed that State is in process getting new premise for the Laboratory and has advertised for the same. FSSAI informed that State that the lease should be for atleast 25 years.</p>
6.	Maharashtra (Aurangabad)	Initially State vide letter dated 04.05.2019 submitted proposal for the upgradation of SFTL, Nagpur. Accordingly the matter was placed before EC in its 5 th EC meeting on 28.05.2019 for the consideration but during the meeting State representatives informed that now State wants to upgrade the SFTL, Aurangabad. EC directed the State to submit detailed proposal for SFTL Aurangabad and matter to be discussed in next EC meeting. State was again asked to submit the proposal vide letter dated 06.02.2019 but State did not submit the proposal. However based on presentation submitted by the State the matter was placed before the EC in its

		6 th meeting on 22.02.2019, EC decided that the proposal for additional Laboratory from the State will be considered only after grant released for upgradation of first Laboratory i.e. SFTL, Mumbai to the State is utilized by the State. Grant for first Laboratory is yet to be utilized by the State.
7.	Uttar Pradesh (Meerut)	State submitted the proposal vide letter dated 07.05.2018. Proposal was discussed in the The EC approved the release of grant subject to visit and positive recommendation by the FSSAI appointed team deputed to visit the laboratory. FSSAI team visited the Laboratory on 29.08.2018 and recommended to take up the laboratory for upgradation by Basic Functional Laboratory after the completion of renovation work being carried out by the State Government by its own Budget. Renovation work was to be completed in December, 2018 but we have not received any update from the State, so far. State was informed about the decision vide letter dated 03.10.2018 with the request to inform its view. A reply in the matter is still awaited. Further, State was not represented in the 6 th EC meeting on 22.02.2019 in which matter was scheduled for the discussion.
8.	West Bengal (Siliguri)	Proposal for the upgradation of additional SFTL from the State i.e. Regional Food Laboratory, Siliguri was received vide State letter dated 07.06.2018. After examination it has been found that the laboratory does not have sufficient space for HEEs, most of the basic essential instruments are not available, out of sanctioned 9 technical posts, 5 posts are vacant and no food sample has been analyzed during last three years. Therefore, vide letter dated 15.10.2018 State has been asked to fulfill these requirements for further consideration of the proposal. As a reply from the State was awaited State was again requested vide letter dated 18.01.2019 and 11.02.2019 to furnish a reply. However neither detailed reply has been received, so far nor the State was represented in the 6 th EC meeting on 22.02.2019 in which the proposal was to be discussed.

States/UTs are requested to provide requisite information so as to strengthen the food testing laboratories, at the earliest.